

# **THE HIGH COURT OF MEGHALAYA**

## **SHILLONG**

### **NOTIFICATION**

**Dated 2<sup>nd</sup> March, 2021**

**No. HCM.II/184/2015-Estt/665:** In continuation of this Registry's Notification No. HCM.II/184/2015-Estt/648 dated 26<sup>th</sup> February, 2021, Smt Ranee M. Kharsyntiew, Chief Judicial Magistrate, West Jaintia Hills District, Jowai shall also function as Secretary of the District Legal Services Authority, West Jaintia Hills District, Jowai in addition to her own duties.

By order,

**REGISTRAR (JUDICIAL SERVICE)**

**Memo No. HCM.II/184/2015-Estt/665-A**

**Dated Shillong the 2<sup>nd</sup> March, 2021**

**Copy to: -**

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice Ranjit V More, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The P.S to Hon'ble Mr. Justice W Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
5. P.A. to Registrar General, High Court of Meghalaya, Shillong.
6. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for information and necessary action.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
8. The District & Sessions Judge, West Jaintia Hills District, Jowai.
9. The Director, Meghalaya State Judicial Academy, Shillong.

10. The Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
11. Smt Rane M. Kharsyntiew, Chief Judicial Magistrate, West Jaintia Hills District, Jowai.
12. The Accountant General (A&E), Shillong for information and necessary action.
13. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
14. The Treasury Officer, West Jaintia Hills District, Jowai for information and necessary action.
- ✓ 15. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.
16. Office File.



**REGISTRAR (JUDICIAL SERVICE)**